GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.843 TO BE ANSWERED ON 25.07.2023

DRUG DE-ADDICTION CENTERS

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†843. SHRI UDAY PRATAP SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken any steps or formulated any scheme to set up special drug deaddiction centers and provide rehabilitation facilities to the children by identifying sensitive State/districts and if so, the details thereof, State/UT-wise;
- (b) the total funds allocated/utilized by Madhya Pradesh during each of the last three years;
- (c) whether the Government has any proposal to run a special awareness campaign in schools and colleges on the negative impacts of the use of narcotic drugs and psychotropic substances which is reviewed every year and if so, the details thereof; and
- (d) whether the Government has allocated any funds to the non-governmental organizations in Madhya Pradesh for the said scheme and if so, the details thereof?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY)

(a): The Scheme guidelines of National Action Plan for Drug demand Reduction (NAPDDR) provides for "Establishing and assisting counseling/de-addiction centres or facilities in closed settings such as Prisons, Juvenile Homes, for special groups such as women and children in need for care and protection/conflict with law or any other special group etc. by this Ministry or in convergence with other Central Ministries and implemented through various organizations/Government Departments."

The Ministry has been requesting all State/UT Governments from time to time to send proposals to establish special Children De-Addiction Centres.

(b): Fund released during the last 03 years to the NGOs in Madhya Pradesh under the Scheme of National Action Plan for Drug Demand Reduction are as under -

FY	2020-21	2021-22	2022-23
Fund released	4.80 Cr.	2.84 Cr.	3.46 Cr.

(c): Nasha Mukt Bharat Abhiyaan (NMBA) was launched on 15th August 2020 by Ministry of Social Justice & Empowerment and is being implemented in 372 identified most vulnerable districts. Nasha Mukt Bharat Abhiyaan intends to reach out to the masses and spread awareness about substance use with focus on higher educational Institutions, university campuses & schools, reaching out & identifying dependent population, focus on counselling and Capacity building programmes for service providers.

In addition, the Ministry has developed Navchetna Modules (A New Consciousness on Life Skills and Drug Education for School Children) - teacher training modules (two modules from class 6 to 8 and class 9 to 11). Under "Nasha Mukt Bharat Abhiyaan", The NAVCHETNA training package will be disseminated and implemented by teachers with the aim to increase awareness and education on life skills and drugs among students in schools in India. The key objectives include, delay in the initiation of substance use among school children, provide linkage support for children in drug use for further screening, counseling support and treatment, provide support to families and teachers on early signs of drug use among children, and provide more information on support that is available. Further, strengthening the reach and impact of NAVCHETNA, the training materials will also be translated into 12 regional languages of India. As a teacher support aid, each module will be available as a video to be uploaded on the DIKSHA portal (Digital educational platform of Ministry of Education). The Ministry has set a target to generate awareness among 10lakh Teachers and 2.4 crore Students through Navchetna Modules in a year.

(d): No, Sir. The Government has not allocated any funds to the non-governmental organizations in Madhya Pradesh for Nasha Mukt Bharat Abhiyaan or Navchetna Module.
